

BIHAR STATE LEGAL SERVICES AUTHORITY



MINIMUM ACTION PLAN FOR CONDUCTING LEGAL AWARENESS PROGRAMME FOR THE PERIOD JANUARY, 2023 TO DECEMBER, 2023

BIHAR STATE LEGAL SERVICES AUTHORITY

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Bihar State Legal Services Authority

**Minimum Action Plan for conducting Legal Awareness Programme through District Legal Services Authority of the State of Bihar for the period January, 2023 to December, 2023
(In addition to other activities /programme /campaign as per directions of NALSA/BSLSA, time to time)**

January-2023

Date	Days	Topic of Awareness Programme
08.01.2023	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015
15.01.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015
22.01.2023	Sunday	Legal Awareness Programme on NALSA(Legal Services to the victims of Drug abuse and Eradication of Drug Menace) Scheme-2015
29.01.2023	Sunday	Legal Awareness Programme on the topic of Juvenile Justice Act-2015 and POCSO Act

February-2023

Date	Days	Topic of Awareness Programme
05.02.2023	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
12.02.2023	Sunday	Legal Awareness Programme on NALSA(Effective Implementation of Poverty Alleviation) Scheme-2015
19.02.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015
26.02.2023	Sunday	Legal Awareness Programme on the topic of PC and PNDDT Act and Dowry Act and women relates Laws

March-2023

Date	Days	Topic of Awareness Programme
05.03.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016
11.03.2023	2 nd Saturday	Legal Awareness Programme on NALSA (Legal services to Victims of Acid Attacks) Scheme-2016 and Bihar Victim Compensation Scheme-2014
12.03.2023	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme-2015
19.03.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010
26.03.2023	Sunday	Legal Awareness Programme on the topic of Commercial Dispute in Commercial Court (Pre Institution Mediation & Settlement)

April-2023

Date	Days	Topic of Awareness Programme
02.04.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016
08.04.2023	2 nd Saturday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015
09.04.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015
16.04.2023	Sunday	Legal Awareness Programme on NALSA(Legal Services to the victims of Drug abuse and Eradication of Drug Menace) Scheme-2015
30.04.2023	Sunday	Legal Awareness Programme on the topic of Rights to Information Act and on the topic of Citizens Fundamental Duties

May-2023

Date	Days	Topic of Awareness Programme
07.05.2023	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
14.05.2023	Sunday	Legal Awareness Programme on NALSA(Effective Implementation of Poverty Alleviation) Scheme-2015
21.05.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015
28.05.2023	Sunday	Legal Awareness Programme on the topic of Law and Procedure of Adoption

June-2023

Date	Days	Topic of Awareness Programme
04.06.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010
10.06.2023	2 nd Saturday	Legal Awareness Programme on NALSA (Legal services to Victims of Acid Attacks) Scheme-2016
11.06.2023	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme-2015
18.06.2023	Sunday	Bihar Victim Compensation Scheme-2014
25.06.2022	Sunday	Legal Awareness Programme on the topic of Lok Adalat and ADR System

July-2023

Date	Days	Topic of Awareness Programme
02.07.2023	Sunday	Legal Awareness Programme on NALSA(Legal Services to the victims of Drug abuse and Eradication of Drug Menace) Scheme-2015
08.07.2023	2 nd Saturday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015
09.07.2023	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015
16.07.2023	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
23.07.2023	Sunday	Legal Awareness Programme on the topic of Juvenile Justice Act-2015 and on the topic of PC and PNDT Act
30.07.2023	Sunday	Legal Awareness Programme on the topic of Plea Bargaining (in Jail)

August-2023

Date	Days	Topic of Awareness Programme
06.08.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016
12.08.2023	2 nd Saturday	Legal Awareness Programme on the topic of Commercial Dispute in Commercial Court (Pre Institution Mediation & Settlement)
13.08.2023	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme-2015
20.08.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015
27.08.2023	Sunday	Legal Awareness Programme on NALSA(Effective Implementation of Poverty Alleviation) Scheme-2015

September-2023

Date	Days	Topic of Awareness Programme
03.09.2023	Sunday	Bihar Victim Compensation Scheme-2014
10.09.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to Victims of Acid Attacks) Scheme-2016
17.09.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010
24.09.2023	Sunday	Legal Awareness Programme on the topic of Rights to Information Act and on the topic of Citizens Fundamental Duties

October-2023

Date	Days	Topic of Awareness Programme
01.10.2023	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
08.10.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015
14.10.2023	2 nd Saturday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme-2015
29.10.2023	Sunday	Legal Awareness Programme on NALSA(Legal Services to the victims of Drug abuse and Eradication of Drug Menace) Scheme-2015

November-2023

Date	Days	Topic of Awareness Programme
05.11.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016
11.11.2023	2 nd Saturday	Legal Awareness Programme on NALSA (Legal services to Victims of Acid Attacks) Scheme-2016
26.11.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015

December-2023

Date	Days	Topic of Awareness Programme
03.12.2023	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015
10.12.2023	Sunday	Legal Awareness Programme on NALSA(Effective Implementation of Poverty Alleviation) Scheme-2015
17.12.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010
24.12.2023	Sunday	Bihar Victim Compensation Scheme-2014

Details of Legal Awareness Programme on special Dates

Chairman of the DLSAs, may direct organization of Legal Awareness Programmes in any manner, as he deems fit, on any of the area concerning Legal Services Authority.

S.N	Date	Day	Remarks
1	26.01.2022	National "Republic Day"	Celebration of National "Republic Day"
2	08.03.2022	International Women's Day	All DLSAs to organize a felicitation ceremony for women's doing exceptional work in various fields e.g.:- Sports, Education, Law and Medicine etc.
3	01.05.2023	International Labour Day	All DLSAs to organize legal awareness programme on the occasion of International Labour Day regarding Rights and benefits provided to them under various welfare schemes.
4	31.05.2023	Anti-tobacco Day	All DLSAs to organize an Oath taking Ceremony with all Judicial Offices, Staffs and Stakeholders including Civilian will take oath to quite Tobacco, alcohol or any kind of Drugs.
5	05.06.2023	World Environment Day	All DLSAs to make suitable arrangement with the help of Forest Department for the plantation of tree and flowers in this occasion.
6	21.06.2023	International Yoga Day	All DLSAs to organize yoga programme on the occasion of Yoga Day.
7	26.06.2023	International Day against Drug Abuse & Illicit Trafficking	All DLSAs to organize an Oath taking Ceremony with all Judicial Offices, Staffs and Stakeholders including Civilian participant will take oath to quite Tobacco, alcohol or any kind of Drugs.
8	15.08.2023	Independence Day	Celebration of "Independence Day"
9	27.09.2023	World Tourism Day	All DLSAs to organize legal awareness programme on the occasion of World Tourism Day in historical places and places of Worship of all religions in Bihar and putting the hoardings, boards or flex boards relating to programme.
10	01.10.2023	Senior Citizen's Day	All DLSAs to organized legal awareness programme on the occasion of Senior Citizen's Day regarding Rights and benefits provided to them under various welfare schemes.
11	10.10.2023	World Mental Health Day	All DLSAs to organize Legal Awareness programme related to NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015. A health check up camp for Mentally ill persons may be organized in jail with the help of jail authorities and CMO.

12	11.10.2023	Girl Child Day	All DLSAs to organize a felicitation ceremony for Girls doing exceptional work in various fields e.g.: -Sports, Education, Law and Medicine etc.
13	09.11.2023	Legal Services Day	All DLSAs to organize Awareness Programme on the Legal Services Day wherein they can conduct (1)Door to Door Campaign (2) Street Plays (3) Cultural Programme and (4) Rallies etc. Banners, Posters and any other information dissemination, can be adopted to spread legal awareness amongst the masses. The DLSAs are requested to organize a function to award the best PLV or Panel Lawyer.
14	12.11.2023 to 19.11.2022	Ek Diya Vidhik Seva ke Naam	All Officers, Staffs and Stakeholders of DLSAs will light "Ek Diya Vidhik Seva ke Naam" On the Festival of Deepawali and Chhath Puja.
15	26.11.2023	Constitution Day	All DLSAs to organize seminars on Rights to Education, Understanding our Constitution, Fundamental Rights and Duties etc.
16	10.12.2023	Human Rights Day	All DLSAs to organize a felicitation Ceremony for women doing exceptional work in various fields e.g.: - Sports, Education , Law and Medicine etc.

Schedule for the programme in the Legal Literacy Clubs

Year-2023

S.N	Date	Topics
1.	21.01.2023	Group Discussion on Preamble, Fundamental Duties and Right to Education under Indian Constitution
2.	28.01.2023	Essay writing on Constitution Values
3.	04.02.2023	On the Spot Painting Competition on Preamble of India
4.	15.04.2023	Essay writing on Importance of Science in our life
5.	29.04.2023	Slogan writing Competition on Ragging and Saving Water
6.	03.06.2023	Debate on Child Marriage
7.	17.06.2023	Essay writing on Rights of Senior Citizens
8.	24.06.2023	On the Spot Painting Competition on Environment Protection
9.	26.06.2023 (International Day against Drug Abuse and Illicit Trafficking)	Slogan March on International Day against Drug Abuse and Illicit Trafficking
10.	15.07.2023	Debate on Rise in Population- Boon or Curse
11.	22.07.2023	Essay writing on Protection of Women from Domestic Violence Act, 2005
12.	05.08.2023	On the Spot Painting Competition on Road Safety
13.	19.08.2023	Essay writing on Save Electricity
14.	26.08.2023	Poetry recitation on Child Labour
15.	02.09.2023	Essay writing on Fundamental Rights & Fundamental Duties of India under Indian Constitution
16.	16.09.2023	On the Spot Painting Competition on Mithila Painting
17.	23.09.2023	Essay writing on Importance of Hindi
18.	30.09.2023	On the Spot Painting Competition on Importance of Technology in our life
19.	07.10.2023	On the Spot Painting Competition on Cleanliness
20.	04.11.2023	Essay writing on Mental illness
21.	25.11.2023	Discussion on Legal Services
22.	02.12.2023	On the Spot Painting Competition on the Environment
23.	16.12.2023	Discussion on Scientific Temper as Fundamental Duties
24.	23.12.2023	On the Spot Painting Competition on Human Rights

Note:- DLSAs may conduct their own programmes in the Legal Literacy Clubs apart from the above aforesaid schedule.